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Title : Introduction of Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to move for leave to introduce a Bill to amend the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act, 1981.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Dalmia Dadri Cement Limited (Acquisition and transfer of Undertakings) Act, 1981."

*The motion was adopted.*

SHRI SONTOSH MOHAN DEV : Sir, I introduce the Bill.

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